## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/17/2017

NAME OF THE PETITIONER(S)

: S.P. VELUMANI

NAME OF THE RESPONDENT(S)

: MAGNUM SPINNING MILLS INDIA PVT LTD

**UNDER SECTION** 

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K. PREETHA? ? S. Manjula Devi } for lCSR&10

for petitioners

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for filing the rejoinder. At request, time is enlarged with the condition that in case the rejoinder is not filed by the next date of hearing, the right of filing rejoinder shall stand forfeited. Put up on 30.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk